

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.155/2023

M.P. HIGH COURT BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.28272/2023 - GRANT OF INTERIM RELIEF and IA No. 34292/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ANNEXURES)

Date : 17-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Siddharth R. Gupta, Adv.
Ms. Sakshi Banga, Adv.
Ms. Avinashi K. Bedi, Adv.
Mr. Mrigank Prabhakar, AOR

For Respondent(s) Mr. Balbir Singh, A.S.G.
Mr. Samarvir Singh, Adv.
Mrs. Praveena Gautam, Adv.
Ms. Swarupma Chaturvedi, Adv.
Mr. Prahlad Singh, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Petition on 24 March 2023.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar